

IN THE HON'BLE NATIONAL GREEN TRIBUNL PRINCIPAL BENCH,

NEW DELHI

OA NO. 1281/2024

**IN THE MATTER OF:**

Amarjit Singh &amp; Ors.

Applicant(s)

Versus

State of Punjab &amp; Ors.

Respondent(s)

**INDEX****NEXT D.O.H- 28.04.2026**

<b>S. No.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	Short Affidavit on behalf of Executive Officer, Municipal Council, Kurali	<b>1-8</b>

Filed by



(Sanchar Anand)

Advocate for the Respondent

14, 1<sup>st</sup> Floor, National Park

Lajpat Nagar-IV, New Delhi-110024

Phone No.-9958792346

Email- sanchar\_anand@yahoo.co.in

Place: New Delhi

Dated: 16.03.2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
IN  
OA NO.1281 OF 2024**

**IN THE MATTER OF:-**

AMARJIT SINGH & ORS.

...APPLICANT(S)

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENTS(S)

**SHORT AFFIDAVIT ON BEHALF OF EXECUTIVE OFFICER, MC  
KURALI**

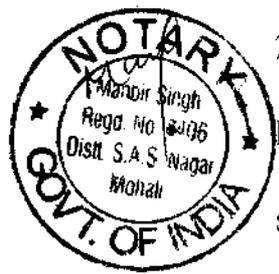
I, Rajnish Sood aged about 48 years, at present working as Executive Officer, Municipal Council, Kurali do hereby solemnly affirm and state as under: -

1. That, I am well conversant with the facts and circumstances of the present case and hence competent to swear this affidavit in my official capacity.
2. That this Hon'ble Tribunal vide order dated 27.01.2026 has directed the deponent to file an undertaking indicating the timeline for clearing the legacy/solid waste from the site and also disclose the status of any facility existing with/ without consent at the site in question.
3. That it is most respectfully submitted that at present there exists no legacy or solid waste at Adhrera, Kurali Road site and the same has been duly observed by PPCB officials on their visit at the site dated 11-11-2025 wherein they have categorically mentioned that the earlier dump site provided by the MC Kurali at Adhera Road was found empty and no legacy/ fresh waste was found lying in the said site.



  
 EXECUTIVE OFFICER  
 Municipal Council Kurali.

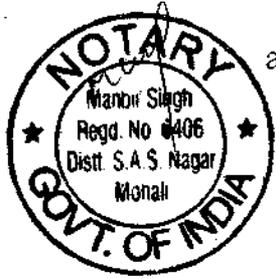
4. Further, in relation to Siswan Road, Kurali, the deponent categorically submits that Municipal Council, Kurali is not dumping any solid waste on the afore-said site of Siswan Road. It is relevant to mention that MC Kurali, herein has constructed a Resource Management Centre on Siswan Road Site, which included 3 all Weather Sheds having 84 Compost Pits. However, the same are for the disposal of Wet waste only and therefore no authorization is required for construction of Resource Management Centre in accordance with the Solid Waste Management Rules, 2016.
5. The deponent submits that Municipal Council, Kurali has also constructed a Sanitary Landfill Facility adjoining the Resource Management Centre above-mentioned and has duly applied for permission/authorization for operating the site from PPCB. However, the same was denied to it on account of it being located at a distance of less than 200 meter from highway and a water body.
6. That subsequently, in order to ensure compliance with the direction passed by this Ld. Tribunal and PPCB, the MC Kurali has passed Resolution No 275 dated 23.02.2026 for closing the Sanitary Landfill Site located at Siswan Road and has also issued a public notice for securing a new sanitary land fill site, which complies with the Solid Waste Management Rules, 2016. The afore-said notice has been published in two widely circulated newspapers dated 7-2-2026 and 28-2-2026 and a copy of the same is attached herein as Annexure – R1 and R2 respectively. It is henceforth submitted that after the work on construction of new landfill sanitary site will start as soon a new site duly complied with Solid Waste Management Rules, 2016 is secured by the authorities.
7. Lastly, the deponent submits that Municipal Council Kurali has also partially complied with the directions passed as so recovery of Environment



EXECUTIVE OFFICER  
Municipal Council Kurali.

Compensation imposed upon it and it has thereby passed a Resolution No. 273 dated 23-2-2026 to deposit of Compensation amount of Rs. 80.00 Lacs and accordingly it has made part payment of Rs. 20.00 Lacs to the PPCB. A true copy of Demand Draft of Rs. 20,00,000 in favour of Environmental Engineer, PPCB dated 18.02.2026 is attached herein as Annexure R-3.

8. That the deponent states and submits that it is scrupulously attempting to follow all the directions passed by this Hon'ble Tribunal and is putting forth all the necessary efforts for securing a new sanitary landfill site in compliance with Solid Waste Management Rules, 2016
9. The deponent here in has the utmost respect for this Hon'ble Tribunal, and it stands bound by the orders of this Hon'ble Tribunal and shall continue to abide by all the orders passed by this Ld. Tribunal.



### VERIFICATION

Verified at Kurali on this 07 day of March 2026 that the contents of the above affidavit are true to my knowledge and no part of it is false and nothing material has been concealed therefrom

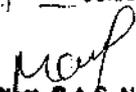
  
DEPONENT

EXECUTIVE OFFICER  
Municipal Council Kurali.

  
DEPONENT

EXECUTIVE OFFICER  
Municipal Council Kurali.

The contents of this Affidavit/Document has been explained to the deponent/executant. She has admitted the same to the correct. The deponent/executant has signed Register of Serial No. 291 dated 9/3/26

  
NOTARY  
Distt. S.A.S. Nagar (Mohali)

Read Over & Admitted to be Correct

Declare Before me  
ATTESTED  
MANBIR SINGH  
NOTARY  
Distt. S.A.S. Nagar (Mohali)

ANNEXURE R-1

**ਦਫਤਰ**

**ਨਗਰ ਕੌਂਸਲ, ਕੁਰਾਲੀ (ਜ਼ਿਲ੍ਹਾ ਐਸ. ਏ. ਐਸ. ਨਗਰ)**

**ਫੋਨ ਨੰ. : 0160-5002445 ਫੈਕਸ : 0160-5002444**

**ਨੰਬਰ : MCK-269**

**ਮਿਤੀ : 5.2.2026**

**ਪਬਲਿਕ ਨੋਟਿਸ**

ਸੋਲਿਡ ਵੇਸਟ ਮੈਨੇਜਮੈਂਟ ਰੂਲਜ਼ ਦੇ ਉਪਬੰਧਾਂ ਅਨੁਸਾਰ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਨੂੰ ਸੈਨੇਟਰੀ ਲੈਂਡਫਿਲ ਦੀ ਉਸਾਰੀ ਲਈ ਜਗ੍ਹਾ ਦੀ ਜ਼ਰੂਰਤ ਹੈ। ਇਸ ਮੰਤਵ ਲਈ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਨੂੰ ਲਗਭਗ 1 ਏਕੜ ਜਗ੍ਹਾ ਸਾਲਾਨਾ ਕਿਰਾਇਆ/ਲੀਜ਼ 'ਤੇ 15 ਸਾਲ ਲਈ ਲੋੜੀਂਦੀ ਹੈ। ਇਹ ਜਗ੍ਹਾ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਦੀ ਹਦੂਦ ਦੇ ਅੰਦਰ ਜਾਂ ਹਦੂਦ ਤੋਂ ਲਗਭਗ 3 ਕਿਲੋਮੀਟਰ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਲੋੜੀਂਦੀ ਹੈ। ਇਹ ਜਗ੍ਹਾ ਸੋਲਿਡ ਵੇਸਟ ਮੈਨੇਜਮੈਂਟ ਰੂਲਜ਼ ਦੀਆਂ ਸ਼ਰਤਾਂ ਪੂਰੀਆਂ ਕਰਦੀ ਹੋਣੀ ਚਾਹੀਦੀ ਹੈ। ਇਹ ਸ਼ਰਤਾਂ ਕਿਸੇ ਵੀ ਦਫਤਰੀ ਕੰਮਕਾਜ ਵਾਲੇ ਦਿਨ ਦਫਤਰੀ ਸਮੇਂ ਦੌਰਾਨ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਦੇ ਦਫਤਰ ਵਿਚ ਆ ਕੇ ਦੇਖੀਆਂ ਜਾ ਸਕਦੀਆਂ ਹਨ। ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਨੂੰ ਉਕਤ ਮੰਤਵ ਲਈ ਜਗ੍ਹਾ ਦੇਣ ਦੇ ਚਾਹਵਾਨ ਵਿਅਕਤੀ ਲਿਖਤੀ ਤੌਰ 'ਤੇ ਦਰਖਾਸਤ ਸਮੇਤ ਮਲਕੀਤੀ ਸਬੂਤ ਅਤੇ ਮੌਕੇ ਦੇ ਨਕਸ਼ਾ ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਵਿਖੇ ਇਸ ਇਸ਼ਤਿਹਾਰ ਦੇ ਛਪਣ ਦੇ 15 ਦਿਨ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਦੇ ਸਕਦੇ ਹਨ।

**ਸਹੀ/-ਕਾਰਜ ਸਾਧਰਕ ਅਫਸਰ,  
ਨਗਰ ਕੌਂਸਲ, ਕੁਰਾਲੀ।**

**PR-Advt. No : 1325/12/2025-26/7969**

**PSPCL Punjab State Power Corporation Limited**

(Regd. Office PSEB Head Office, The Mall, Patiala)

Corporate Identification Number: U40109PB2010SGC033813 Website: www.pspcl.in

(Contact No: 96461-14094)

- |  |                 |
|--|-----------------|
| 1. Tender Inquiry No. 01/West Circle/Ldh/Estate/2026-27      | Dt : 06.02.2026 |
| 2. Tender Inquiry No. 02/West Circle/Ldh/Aggar Nagar/2026-27 | Dt : 06.02.2026 |
| 3. Tender Inquiry No. 03/West Circle/Ldh/Janta Nagar/2026-27 | Dt : 06.02.2026 |
| 4. Tender Inquiry No. 04/West Circle/Ldh/Model Town/2026-27  | Dt : 06.02.2026 |
| 5. Tender Inquiry No. 05/West Circle/Ldh/City West/2026-27   | Dt : 06.02.2026 |

ਉੱਪ ਮੁੱਖ ਇੰਜੀਨੀਅਰ/ਸੰਚਾਲਣ, ਸ਼ਹਿਰੀ ਪੱਛਮੀ ਹਲਕਾ, ਲੁਧਿਆਣਾ, ਪਾਵਰ ਕਾਲੋਨੀ ਨੰ. 1, ਸਰਾਭਾ ਨਗਰ।

ਵਿਭਾਗ  
ਬੋਲੀਆਂ  
ਅੰਤਿਮ  
ਵੇਰਵਿਆ  
ਟਿੱਪਣੀ  
ਕੀਤਾ

PR-AC



HBC

ਲੜੀ	
1.	
2.	
3.	
4.	
5.	
6.	
7.	
8.	

NEWSPAPER CUTTING OF AJIT PUBLISHED ON 07.02.2026

**TRUE TRANSLATION OF ANNEXURE R-1**

As per the provisions of Solid Waste Management, Municipal Council Kurali requires a site for the construction of a sanitary landfill. For this purpose, Municipal Council Kurali requires approximately 1 acre of land on annual rent/lease for a period of 15 years. This site is required within the limits of Municipal Council Kurali or within approximately 3 km from the limits. This site should fulfill the conditions of Solid Waste Management Rules. These conditions can be inspected at the office of the Municipal Council, Kurali during office hours on any working day. Persons desirous of allotting premises to the Municipal Council for the above purpose may submit an application in writing along with proof of ownership and a plan of the premises to the office of the Municipal Council, Kurali within 15 days of the publication of this advertisement.



// TRUE TRANSLATION //

## ANNEXURE R-2

**ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ, ਕੁਰਾਲੀ (ਜ਼ਿਲ੍ਹਾ ਐਸ.ਏ.ਐਸ. ਨਗਰ)**

ਫੋਨ ਨੰ. 0160-5002445, ਫੈਕਸ : 0160-5002444

ਮਿਤੀ : 26.2.2026

ਨੰਬਰ .....

**ਪਬਲਿਕ ਨੋਟਿਸ**

ਸੋਲਿਡ ਵੇਸਟ ਮੈਨੇਜਮੈਂਟ ਰੂਲਜ਼ ਦੇ ਉਪਬੰਧਾਂ ਅਨੁਸਾਰ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਨੂੰ ਸੈਨਟਰੀ ਲੈਂਡਫਿਲ ਦੀ ਉਸਾਰੀ ਲਈ ਜਗ੍ਹਾ ਦੀ ਜ਼ਰੂਰਤ ਹੈ। ਇਸ ਮੰਤਵ ਲਈ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਨੂੰ ਲਗਭਗ 1 ਏਕੜ ਜਗ੍ਹਾ ਸਾਲਾਨਾ ਕਿਰਾਇਆ/ਲੀਜ਼ 'ਤੇ 15 ਸਾਲ ਲਈ ਲੋੜੀਂਦੀ ਹੈ। ਇਹ ਜਗ੍ਹਾ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਦੀ ਹਦੂਦ ਦੇ ਅੰਦਰ ਜਾਂ ਹਦੂਦ ਤੋਂ ਲਗਭਗ 3 ਕਿਲੋਮੀਟਰ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਲੋੜੀਂਦੀ ਹੈ। ਇਹ ਜਗ੍ਹਾ ਸੋਲਿਡ ਵੇਸਟ ਮੈਨੇਜਮੈਂਟ ਰੂਲਜ਼ ਦੀਆਂ ਸ਼ਰਤਾਂ ਪੂਰੀ ਕਰਦੀ ਹੋਣੀ ਚਾਹੀਦੀ ਹੈ। ਇਹ ਸ਼ਰਤਾਂ ਕਿਸੇ ਵੀ ਦਫਤਰੀ ਕੰਮਕਾਜ ਵਾਲੇ ਦਿਨ ਦਫਤਰੀ ਸਮੇਂ ਦੌਰਾਨ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਦੇ ਦਫਤਰ ਵਿਚ ਆ ਕੇ ਦੇਖੀਆਂ ਜਾ ਸਕਦੀਆਂ ਹਨ। ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਨੂੰ ਉਕਤ ਮੰਤਵ ਲਈ ਜਗ੍ਹਾ ਦੇਣ ਦੇ ਚਾਹਵਾਨ ਵਿਅਕਤੀ ਲਿਖਤੀ ਤੌਰ 'ਤੇ ਦਰਖਾਸਤ ਸਮੇਤ ਮਲਕੀਅਤ ਸਬੂਤ ਅਤੇ ਮੌਕੇ ਦਾ ਨਕਸ਼ਾ ਦਫਤਰ ਨਗਰ ਕੌਂਸਲ ਕੁਰਾਲੀ ਵਿਖੇ ਇਸ ਇਸ਼ਤਿਹਾਰ ਦੇ ਛਪਣ ਦੇ 15 ਦਿਨ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਦੇ ਸਕਦੇ ਹਨ।

PR-Advt. No. 1325/12/2025-26/8903 ਸਹੀ/-ਕਾਰਜ ਸਾਧਕ ਅਫਸਰ, ਨਗਰ ਕੌਂਸਲ, ਕੁਰਾਲੀ।

**ਉਤਪਾਦਾਂ, ਉਪਕਰਣਾਂ ਆਦਿ ਲਈ ਟੈਂਡਰ ਨੋਟਿਸ  
ਪੰਜਾਬ ਸਰਕਾਰ****ਟੈਂਡਰ ਨੋਟਿਸ ਹਵਾਲਾ ਨੰ. 009**

ਨਗਰ ਕੌਂਸਲ ਵਿਭਾਗ, ਸਾਹਨੇਵਾਲ (ਸਥਾਨਿਕ ਸਰਕਾਰ) ਦੁਆਰਾ ਹੇਠਾਂ ਲਿਖੇ ਕੰਮ ਲਈ ਆਨਲਾਈਨ ਬੋਲੀਆਂ ਦੀ ਮੰਗ ਕੀਤੀ ਜਾਂਦੀ ਹੈ :-

ਲੜੀ ਨੰ.	ਆਈਟਮ	ਅੰਦਾਜ਼ਨ ਲਾਗਤ
1.	ਵੱਖ-ਵੱਖ ਸਿਵਲ ਅਤੇ ਬਿਜਲਈ ਕੰਮ ਲਈ ਅਤੇ ਮਸ਼ੀਨਰੀ ਆਦਿ ਦੀ ਖਰੀਦ ਕਰਨੀ।	181.74 ਲੱਖ

ਅੰਤਿਮ ਮਿਤੀ ਅਤੇ ਸਮਾਂ : 24.03.2026

ਵੇਰਵਿਆਂ ਲਈ ਲਾਗਾਨ ਕਰੋ : [www.eproc.punjab.gov.in](http://www.eproc.punjab.gov.in)

ਟਿੱਪਣੀ : ਟੈਂਡਰ ਨੋਟਿਸ ਸੰਬੰਧੀ ਕੋਈ ਸੋਧ (ਸੋਧਾਂ) ਕੇਵਲ ਉਪਰੋਕਤ ਵੈੱਬਸਾਈਟ 'ਤੇ ਪ੍ਰਕਾਸ਼ਿਤ ਕੀਤੀ ਜਾਵੇਗੀ।

ਸਹੀ/-ਕਾਰਜਕਾਰੀ ਅਧਿਕਾਰੀ

ਸਹੀ/-ਸਹਾਇਕ ਨਿਗਮ ਇੰਜੀਨੀਅਰ,  
ਨਗਰ ਕੌਂਸਲ, ਸਾਹਨੇਵਾਲ।

ਨੰ. H-U-

ਪੰਜ

ਸਾਹਿਬਜ਼ਾ

ਨਿਪਟਾਉ

ਅਜੀਤ

ਯੋਜਨਾਕਾ

27.01.2

ਬਨੂੜ, ਜਿ

ਪ੍ਰਾਪਤੀ ਮ

ਇਥੇ

ਪ੍ਰਭਾਵਿਤ

ਅਮਲ ਿ

ਲਗਭਗ

ਅਜੀਤ

ਕਰਕੇ ਉ

ਮੁਲਾਂਕਣ

1)

2)

3)

4)

NEWSPAPER CUTTING OF DAINIK BHASKAR PUBLISHED ON  
28.02.2026

**TRUE TRANSLATION OF ANNEXURE R-2**

As per the provisions of Solid Waste Management, Municipal Council Kurali requires a site for the construction of a sanitary landfill. For this purpose, Municipal Council Kurali requires approximately 1 acre of land on annual rent/lease for a period of 15 years. This site is required within the limits of Municipal Council Kurali or within approximately 3 km from the limits. This site should fulfill the conditions of Solid Waste Management Rules. These conditions can be inspected at the office of the Municipal Council, Kurali during office hours on any working day. Persons desirous of allotting premises to the Municipal Council for the above purpose may submit an application in writing along with proof of ownership and a plan of the premises to the office of the Municipal Council, Kurali within 15 days of the publication of this advertisement.



// TRUE TRANSLATION //

ANNEXURE R-3

THE दि फेडरल बैंक लिमिटेड  
**FEDERAL BANK**  
LIMITED (जारी कर्ता शाखा Issuing Branch)

KURALI (2044)

D	I	D	O	M	Z	Y	Z	Y	Z

9
8
7
6
5
4
3
2
1

माने पर **ON DEMAND PAY** ENVIRONMENTAL ENGINEER PUNJAB POLLUTION\*  
CONTROL BOARD\*\*\*\*\* को या उनके आदेश पर **OR ORDER** प्राप्त मूल्य के लिये

रुपये **RUPEES** Twenty Lakh only

अदा करें **FOR VALUE RECEIVED**

₹

\*\*\*20,00,000.00

**PURCHASER :: EXECUTIVE OFFICER MUNICIPAL COUNCIL For The Federal Bank Limited**

कृते दि फेडरल बैंक लिमिटेड  
For The Federal Bank Limited

*Jashish*

*Anandeep Kumar*

MOHALI (1676)  
19865221NOC-2

अधिकृत हस्ताक्षरकर्ता  
Authorised Signatory (S.P. No.)

**Anandeep Kumar**  
अधिकृत हस्ताक्षरकर्ता  
Authorised Signatory (S.P. No.)  
Manager S.P. 11324

Please sign above

(अदाकर्ता शाखा Drawee Branch)

⑈865221⑈ 000049000⑈ 190000⑈ 16

*Sarabjit*

// TRUE COPY //